

**Government of India
Ministry of Youth Affairs & Sports
Department of Sports**

**LOK SABHA
UNSTARRED QUESTION NO. †5952
TO BE ANSWERED ON 30.03.2026**

Sports Infrastructure in Banda and Chitrakoot

†5952. SMT. KRISHNA DEVI SHIVSHANKAR PATEL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether local youth in many towns of Banda and Chitrakoot districts in Bundelkhand region of Uttar Pradesh are not getting adequate sports facilities due to lack of playground and sports infrastructure;

(b) if so, whether the Government has any plan to set up mini stadiums in major towns of these districts, like Baberu, Naraini, Atarra, Mau, Manikpur, etc.

(c) if so, the details of works sanctioned under the said scheme and the time by which they are likely to be implemented; and

(d) if not, whether the Government proposes to take up the proposal for setting up of mini stadiums in these areas to provide sports facilities to the youth?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
[DR. MANSUKH MANDAVIYA]**

(a) to (d) 'Sports' being a State subject, the responsibility for development of sports, including provision of playgrounds and sports infrastructure such as setting up of mini stadiums and creation of sports facilities for youth in towns and rural areas, rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs and Sports implements the following schemes for the promotion of sports in the country, including in the State of Uttar Pradesh:

- i. Khelo India – National Programme for Development of Sports;**
- ii. Assistance to National Sports Federations (NSFs);**
- iii. Cash Incentives to Medal Winners in International Sports Events and their coaches;**
- iv. National Sports Awards;**
- v. Pension to Meritorious Sportspersons;**
- vi. Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- vii. National Sports Development Fund (NSDF);**
- viii. Running Sports Training centres through Sports Authority of India (SAI); and**
- ix. National Centre for Sports Science and Research (NCSSR).**

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

The Khelo India Scheme and National Sports Development Fund (NSDF), implemented by this Ministry, under which financial assistance for development of sports infrastructure is provided are demand-driven schemes. The proposals received from the State/ Union Territory Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the scheme. The receipt of project proposals from the State/UT Governments and other eligible entities is a continual process. The Khelo India Scheme caters to the needs of the entire country within its allocated budget for activities/programmes.

The details of sports infrastructure sanctioned under the Khelo India Scheme and NSDF across the country, including in the State of Uttar Pradesh, are available in the public domain on the dashboards of the Ministry at mdsd.kheloindia.gov.in and nsdf.yas.gov.in/nsdf-glance.html, respectively.
